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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 667/2023 and IA No.20781/2023

MAHUA MOITRA

..... Plaintiff

Through:

Mr. Gopal Sankar Narayan, Sr. Adv. along withMr. Samudra Sarangi, Mr. Sherbir Singh, Ms. Shruti Raina, Ms. Saloni Jain, Ms. Nitya Jain, Ms. Alisha Luthra, Mr. Akash Jaini, Mr. Tanay Chaturvedi, Ms. Janvi Narang, Mr. Vishal Shina, Ms. Tanya Srivastava, Ms. Shivani Vij, Ms. Janvi Dubey, Ms. Trisha Chandran, Ms. Aditi Gupta and Ms. Diya Vishwanath, Advs.

versus

NISHIKANT DUBEY AND ORS

..... Defendants

Through: Mr. Abhimanyu Bhandari, Mr. Rishi K. Awasthi, Ms. Roohe Hina Dua, Ms. Nattasha Garg, Mr. Piyush Vats and Mr. Avinash Ankit, Advs. for D-1.

Mr. Jai Anant Dehadrai, D-2 in person along with Mr. Pulkit Agrawal, Mr. Samarjeet Patnaik, Mr. Martin G. George, Md. Tasnimul Hassan, Mr. Raghav Sehgal, Mr. K.P. Jayram, Mr. Shivam Kunal, Mr. Sagar Sharma and Ms. Kavya, Advs. for D-2.

Ms. Mamta Rani Jha, Mr. Rohan Ahuja and Ms. Shruttima Ehersa, Advs. for D-4 and 5.

Mr. Hrishikesh Barua, Mr. Saumitra Shrivastava, Mr. Kshitij Kumar and Ms. Radhika Gupta, Advs. for D-9.

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Mr. Sidhant Kumar, Ms. Disha Sharma and Ms. Ishita Deswal, Advs. for D-12.

Mr. Ashish Verma, Ms. Pooja Rohatgi, Mr. Kartikey and Ms. Salonee Keshwani, Advs. for D-6 and 13.

Mr. Naman Joshi, Mr. Guneet Sidhu, Ms. Ritika Vohra and Mr. Anirudh Singh, Advs. for D-10 and 18.

Mr. Raghav Awasthi, Mr. Mukesh Sharma, Mr. Kunal Tiwari, Mr. Aditya Varun and Mr. Jatin Vats, Advs. for R-20.

CORAM: HON'BLE MR. JUSTICE SACHIN DATTA <u>O R D E R</u> 20.10.2023

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1. At the outset, the Defendant No. 2 objects to the appearance of Mr. Gopal Sankar Narayan, learned senior counsel on behalf of the plaintiff, on the ground that he is conflicted.

2. Consequently, Mr. Gopal Sankar Narayan, learned senior counsel, seeks to withdraw as counsel for the plaintiff. He is accordingly discharged from the matter.

3. In the circumstances, re-notify on 31.10.2023.

SACHIN DATTA, J

OCTOBER 20, 2023/cl

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